

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 29/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 04.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	Sh. Rishabh Sanghvi, A-902, Aryavart Skies, Behind Bikanerwala, Nehru Nagar-380015 Beneficial/De-facto owner of (1) M/s. ABS International, A, 4 th Floor, Galaxy Complex, Opp. G.L.S. Ground, Off. C.G. Road, Law Garden, Ahmedabad-380006 (2) M/s Aquacare IN Corporation, At-Mahika, Near Aji Dem, Rajkot-360002 and (3) M/s Sure Water Technologies LLP, B, 4 th Floor, Galaxy Complex, Opp. G.L.S. Ground, Off. C.G. Road, Law Garden, Ahmedabad-380006 and 9 others.	F. No. DRI/AZU/ CI/Enq-16 (Int-05)/ 2018 dated 28.02.2020	Principal Commissioner of Customs, Custom House, New Port User Building, Mundra Port, Kutch. Joint/Additional Commissioner of Customs, Custom House, New Port User Building, Mundra Port, Kutch.	Principal Commissioner/ Commissioner of Customs, Custom House, New Port User Building, Mundra Port, Kutch
2.	M/s. Mazagon Dock Shipbuilders Limited, Dockyard Road, Mazagon, Mumbai-400010 and 2 others.	F. No. DRI/CoZU/ CHN/13/SCN-13/ 2018 dated 18.02.2020	Principal Commissioner/ Commissioner of Customs (III), Air Cargo Complex-Import, Chatrapati Shivaji International Airport, Sahar, Andheri(East), Mumbai.	Principal Commissioner/ Commissioner of Customs (III), Air Cargo Complex-Import,

			Additional Commissioner of Customs (I)(Airport), Chatrapati Shivaji International Airport, Sahar, Andheri(East), Mumbai.	Chatrapati Shivaji International Airport, Sahar, Andheri(East), Mumbai.
3.	<p>(i) M/s. Lush Exim Pvt Ltd., 18, 1st Floor, Ratandeep Building, Plot No. 76 78, Jagannath Shankarsheth Marg, Girgaon, Mumbai, Maharashtra- 400004. (Not existent at the address above) Director Address is: Sh. Pramod Omprakash Sharma, A-103, Narmada Bhavan, RNP Park, Bhayander (East) — 400105.</p> <p>(ii) Sh. Pramod Omprakash Sharma, Director, M/s. Lush Exim Pvt Ltd, A-103, Narmada Bhavan, RNP Park, Bhayander (East) — 400105.</p> <p>(iii) Sh. Narendra Kumar Chauhan, Director, M/s. Lush Exim Pvt. Ltd., Chang Chitar Road, Gehlot Colony, Beawar, Ajmer, Rajasthan - 305901.</p> <p>(iv) Sh. Girish Kadel, 28/8, Van Eycklei, 2018, Antwerp, Belgium. Diamond Vault, Kadel Mansion, No. 6, Veerappan Street, 3rd Floor, Sowcarpet, Chennai - 600079.</p> <p>(v) Sh. Anil Chokhara (Maheshwari), E-35, New Bajrang Colony, Bijainagar, Ajmer, Rajasthan - 305624. & Flat No. 2/101, Moraj Residency, Sector-17, Sanpada, Navi Mumbai - 400705.</p>	DRI/MZU/D/INT- 102/2018 (LUSH) dated 08.07.2019	<p>Joint/Additional Commissioner of Customs, Airport Special Cargo Commissionerate, Andheri, Mumbai.</p> <p>Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, Air Cargo Complex (Import), New Delhi.</p>	<p>Joint/Additional Commissioner of Customs, Airport Special Cargo Commissionerate, Andheri, Mumbai.</p>

	<p>(vi) Sh. Pradeep Tailor, Flat No. 304, Satrunjay CHS, Padmavati Nagar, Near Maxus Mall, Dist Thane Bhayander West – 401101.</p> <p>(vii) Sh. Rajesh Kalra, 55, 2nd Floor, Hemkunt Colony, G.K-I, New Delhi - 110048.</p> <p>(viii) Sh. Pradeepkumar J. Jhaveri, Prabhu Kunj Building, Flat No. 402, Near Mahalaxmi Temple, Peddar Road, Mumbai - 400026.</p> <p>(ix) Sh. C. R. Unnikrishnan (Partner in M/s A. S. VASAN & SONS (Bombay), 610, Arenja Corner, Plot No. 71, Sector-17, Vashi, Navi Mumbai - 400075.</p> <p>(x) Sh. Rajesh Pandey, Proprietor of M/s. Impexnet Logistics, 115/5, 2nd Floor, Eros Garden, Suraj Kund, Faridabad-121009, Haryana.</p>			
4.	M/s. Fiberhome India Pvt. Ltd., C-48, Sector 65, NOIDA, Uttar Pradesh-201307	F. No. DRI/MZU/ CI/INT-83/2017 dated 29.05.2020.	Principal Commissioner of Customs ACC (Import), New Custom House, Near IGI Airport, New Delhi Principal Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi.	Principal Commissioner of Customs ACC (Import), New Custom House, Near IGI Airport, New Delhi
5.	<p>1. Shri Nisar Pallathukadavil Aliyar, Pallathukadavil House, Thuravumkara, Kanjoor P O, Kizhakkumbhagom, Kanjoor, Aluva, Ernakulam, Kerala State.</p> <p>2. Shri Shoeb Mehmood Zarodarwala, 301 & 302, Rahmaniya Castle (Abdulla Mansion), Nishanpada Cross Lane, S.V.P Road, Dongri, Mumbai – 400009.</p> <p>3. Shri Abdulahad Zarodarwala, 301 & 302, Rahmaniya Castle</p>	F. No. DRI/MZU/ E/Enq-62/2019 dated 24.09.2019 read with supplementary SCN issued under F. No. DRI/MZU/E/Enq- 62/2019 dated 24.02.2020	Joint Commissioner of Customs (Preventive), Office of the Principal Commissioner of Customs (Preventive), New Custom House, Ballard Estate, Mumbai – 400001	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Joint Commissioner of Customs,	

<p>(Abdulla Mansion), Nishanpada Cross Lane, S.V.P Road, Dongri, Mumbai – 400009.</p> <p>4. Shri Aaquil Fruitwala, 9, Benazir Building Motlibai Street, Behind Agripada Police Station, Agripada, Jacob Circle, Mumbai – 400011.</p> <p>5. Shri Irshad Bagasrawala, A-702, Antariksh CHS, Kanakia Road, Opp. Kanakia Police Station, Mira Road (E), Mumbai – 401107.</p> <p>6. Shri Chetan Purushottam Sojitra, 1127/B, Ranjit Nagar, Old Hudco, Jamnagar, Gujarat.</p> <p>7. Shri Happy Arvindkumar Dhakad, 1101, Solitaire Apartments, Opp. Chembur Post Office, Mumbai – 400 071.</p> <p>8. Shri Jignesh B Solanki, A/103, Aakruti Apartment, Near Telephone Exchange, LBS Marg, Ghatkopar West, Mumbai- 400086.</p> <p>9. Shri Irfan Ibrahim Nulwala, 503/Brahma Emerald County, Kausar Baugh, Kondhwa, Pune-411048.</p> <p>10. Shri Arvindkumar Motilal Jain Dhakad, Director of M/s Ekdant Commercial Pvt. Ltd., Ground Floor, 109/111, Dagainawala Building, Dhanji Street, Mumbai- 400003.</p> <p>11. Shri Ankith G Mutha, 9A, Nathdwara Road, Ahimsapuri, Udaipur – 313001.</p> <p>12. Shri Kalpesh Ashokbhai Nandha, C-504, Kudrat Villa Apartment, Near Gokulnagar Zakat Naka, Jamnagar, Gujarat - 361004.</p>		<p>Custom House, 5B, Port Users Building, Mundra Port, Mundra, Gujarat- 370421</p>	
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<p>13. Shri Puran Singh Rajput, 8, Lalmani Building, D.M. Road, Bhuleshwar, Mumbai- 400 002.</p> <p>14. Shri Muhammad Asif K A Karohtukudy House, Kandanthara, Allapra P O, Perumbavoor, Ernakulam, Kerala – 683553</p> <p>15. Shri Muhammad Fasil V A Vellemvely House, Vallom, Rayonpuram PO, Perumbavoor (Part), Rayonpuram, Ernakulam, Kerala- 683543.</p> <p>16. Shri Ajas A.A, Arimbassery, Chembarakki, South Vazhakulam P O, Aluva, Ernakulam, Kerala- 683105.</p> <p>17. Shri Amjath C Salim Chenthara House, Allapra PO, Kandanthara, Perumbavoor, Ernakulam, Kerala- 683556.</p> <p>18. Shri Ashfaq Amin Shainingwala 304, Abrar Tower, Near Abrar Masjid, Shalimar Society, AdajanPatia, Rander Road, Surat City- 395009</p> <p>19. Shri Prakash Pandurang Hasbe RH No. 2, Saishakti Apartment, Room No. 2, Plot No. 4, Marathon Road, Sector 12, New Panvel, Near Adhai Circle, Panvel, Raigad-410206</p> <p>20. Shri Manoj Jain, Flat No 43, 11th Floor, Building No 16, Navjeevan Society, Near NMT School, Mumbai Central, Mumbai- 400008</p> <p>21. Shri Vimal Naria 301, 3rd Floor, Shrinivas Colony, Swagat Appt. Jamnagar, Gujarat</p> <p>22. Shri Abdul Ahad Shaikh 305, Al-Saleh Hind Building, Near Universal Hospital,</p>			
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	<p>Kausa, Mumbra, Thane- 400612</p> <p>23. Shri Meraj Ishtiyaque Sayed A/104, 302, Chandresh Arcade, Lodha Road, Opp. Laxmi Park, Naya Nagar, Mira Road East, Thane, Mira Road, Thane-401107,</p> <p>24. Smt. Savitha Nisar, Pallathukadavil House, Thuravumkara P.O., Kanjoor, Ernakulam-683 575.</p> <p>25. Shri Suresh Raysoni, 1402, Girnar Tower, Love Lane, Near Byculla Police Station, Byculla, Mumbai 400010.</p> <p>26. Shri Dipen Praveen Kumar Jain, B-1105, Deepak Jyoti Tower, Parel Tank Road, Ambewadi, Kalachowki, Mumbai-33.</p> <p>27. Shri Nilesh Singh Rajawat, Authorised Person, M/s. Ekdant Commercial Pvt. Ltd., Ground Floor, 109/111, Daginawala Building, Dhanji Street, Mumbai – 400 003.</p> <p>28. Shri Siraj Vettikal Eassakhan, 48/1850B SY 200-1, Vettikal House, Swamipady, Elamakkara, Ernakulam, Kerala – 682026</p> <p>29. Shri Prakash P Nariya(Naria), F-504, Shanti Harmony Society, Indira Gandhi Road, Opp. Rozy Petrol Pump, Kamdar Colony, Jamnagar, Gujarat -361006.</p>			
6.	M/s Hot Tracks, No. 17, 1st floor, Victoria Road, Victoria Layout, Bangalore.	DRI/BZU/MRU/1/ Enq-04(INT- 05)/2019 dated 09.04.2020.	Principal Commissioner of Customs/ Commissioner of Customs, ICD, City Commissionerate, Bengaluru Principal Commissioner of Customs/ Commissioner of Customs, Air Cargo Complex Bengaluru,	Principal Commissioner of Customs/ Commissioner of Customs, ICD, City Commissionerate, Bengaluru.

			Bengaluru	
7.	M/s. Nirantar (IEC: 03120014110) (Proprietor: Sh. Viral Kamubhai Mehta), 105, Sharda Chamber, New Marine Lines, Mumbai – 20 (Now having correspondence address 32, New Gulistan Co. Op. Society Limited, Carmichael Road, Opposite Japanese Consulate, Mumbai – 400026 and 27 others	DRI/AZU/SRU-2/2018-Nirantar dated 01.05.2020	Principal Commissioner of Customs/ Commissioner of Customs (Import), Nhava Sheva – II, Jawaharlal Nehru Custom House, Nhava Sheva, Raigad Principal Commissioner of Customs/ Commissioner of Customs (General), In-charge of Arshiya (FTWZ), Nhava Sheva, Raigad Principal Commissioner of Customs/ Commissioner of Customs, Customs House, 5-B, PUB, Mundra Port, Mundra, Guajrat	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai
8.	M/s. Airflow Equipments (India) Private Limited 9, Chelliamman Koil Street Keelkattalai, Chennai – 17	DRI/LZU/CI/26/Int-01/2019 dated 29.05.2020	Principal Commissioner of Customs/ Commissioner of Customs, Commissionerate – VII, 60, Krishna Block, Rajaji Salai, Opposite District Collectorate, Chennai Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, Commissionerate – II, 60, Krishna Block, Rajaji Salai, Opposite District Collectorate, Chennai	Principal Commissioner of Customs/ Commissioner of Customs, Commissionerate – VII, 60, Krishna Block, Rajaji Salai, Opposite District Collectorate, Chennai

[F. No. DRI/HQ-CI/50D/CAA-15/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General/Additional Director General, DRI- Ahmedabad, Bangalore, Cochin, Mumbai and Lucknow with the request to inform all the notices to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.